

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M R . P A W A N D E V K O T W A L

Petition(s) for Special Leave to Appeal (C) No(s). 16396/2015

STEEL AUTHORITY OF INDIA LIMITED

Petitioner(s)

V E R S U S

DEEM ROLL TECH LIMITED AND ANR.

Respondent(s)

(With interim relief and office report)

Date : 29/11/2016 This petition was called on for hearing today.

For Petitioner(s) Ms. Diksha Kukrety, Adv.
Mr. Ajay Sharma, Adv.

For Respondent(s) Mr. Pradeep Kumar Dubey, Adv.

U P O N h e a r i n g t h e c o u n s e l t h e C o u r t m a d e t h e f o l l o w i n g
O R D E R

Respondent no. 1 does not want to file counter affidavit.

None appears for respondent no. 2 despite due service.

As such, process for listing before Hon'ble Court as per
Rules.

(PAWAN DEV KOTWAL)
Registrar